

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 187 OF 2019 &
IA NO. 1014 OF 2019**

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Power Transmission Corporation of Uttarakhand Limited ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Stuti Krishn for R-1

ORDER

The Respondent may file reply/objections, if any, within four weeks, i.e. on or before 14.08.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by the Appellant within three weeks, i.e. on or before 04.09.2019 with advance copy to the other side.

List the matter on **18.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj